श्री भीकूराम जैन : अध्यक्ष महोदय, आज यह हो रहा है कि जो नए लोग कहीं पर जाकर बसते हैं उनको इस तरह की पर्चियां बांट दी जाती हैं कि वे 5-6 साल से यहां पर रह रहे हैं। कोर्ट से इस बात पर स्टे आर्डर मिल जाता है कि जब ये लोग 5-6 साल से यहां पर रह रहे हैं तो अब इनको क्यों हटाया जा रहा है। इस बात से हम कोर्ट के ऊपर नाराज हैं। लेकिन जब तक म्युनिसिपल कारपोरेशन के छोटे अधिकारियों पर रोक नहीं लगाई जाएगी तब तक इस समस्या का हल नहीं हो सकता। ये लोग जिस तरह से दिल्ली को बसाने की कोशिश कर रहे हैं, इससे तो यहां पर तिल रखने की जगह भी नहीं मिलेगी ?

दूसरा कारण यह है कि 612 बस्तियां 61-62 में मंजूर की गई हैं, लेकिन अभी तक उनका टेक्निकल कमेटी द्वारा फेज्ड प्रोग्राम बनाया जा रहा है। 15 वर्ष तक फेज्ड प्रोग्राम चलता रहेगा और उनके नक्शे इत्यादि पास नहीं किए जाएंगे तो अनअथोराइज्ड कंस्ट्रक्शन को कैसे रोका जा सकता है। तो क्या इस तरह का कोई टाइम बाउंड प्रोग्राम लेने का विचार है जिसमें यह तय कर दिया जाए कि इतने समय के अन्दर फेज्ड प्रोग्राम बना लिया जाएगा और नक्शे पास किए जाएंगे ? इसके अभाव में रिश्वत का बाजार खुला हुआ है। अनअथोराइज्ड कंस्ट्रक्शन हो रहा है। आज सब कुछ ओवरसियर के हाथ में है। मैं जानना चाहता हूं कि क्या कोई टाइम बाउंड प्रोग्राम बना लिया जाएगा ?

श्री बूटा सिंह : यह बात सही है कि टेक्निकल कमेटी बैठी हुई है। हम कोशिश करेंगे कि 607 आइडिएंटीफाइड कालोनीज को रेगुलराइज किया जाए। उनका विकास जल्दी हो सके इसके लिए टाइम बाउंड प्रोग्राम के सजेशन पर भी विचार किया जाएगा। 607 कालोनियां इसलिए हैं क्योंकि 612 कालोनियों की पूरी तरह छानबीन करने के बाद पता चला कि कुछ कालोनियों के नाम अलग-अलग नामों से दिए गए हैं। इसलिए अब ये 607 कालोनियां हैं।

Import of Sugar

*483. SHRI N.E. HORO : Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to lay a statement showing :

(a) whether Government have imported sugar during last two years;

(b) if so, at what price and of what quality and quantity and from which country;

(c) whether Government have also acquired free sale sugar factories; if so, the details thereof;

(d) whether imported sugar is not being lifted by traders and consumers because of its quality and high price;

(e) what are the prospects of the new sugar production in 1982-83 season;and

(f) whether the imported sugar has proved superior in quality and cheaper as compared to Indian sugar ?

THE MINISTER OF STATE OF THE MINISTRY OF FOOD AND CIVIL SUPPLIES (SHRI BHAGWAT JHA AZAD) : (a) and (b) During the calendar year 1981, a total quantity of 2,14,650 metric tons of refined sugar was imported from the EEC countries, Brazil, Philipines, South Korea and U.S.A., valued about Rs. 101.01 crores. No import was made during the calendar year 1982.

(c) No free sale sugar was acquired from sugar factories for Public Distribution System during the years 1981 and 1982.

(d) Except for a small quantity of 4660 tonnes, the entire imported sugar stocks have been disposed off.

(e) Sugar production during 1982-83 season has been estimated at about 75-80 lakh tonnes.

(f) The imported sugar is refined sugar and does not fall under any existing Indian Sugar Standards for comparision of quality and price.

श्री एन० ई० होरो : मैं मंत्री महोदय से यह जानना चाहता हूं कि 1981 और 1982 दो कैलेंडर इयर्स में हमको कितनी चीनी की आवश्यकता थी और इन दो वर्षों में हमारा उत्पादन कितना हुआ ? क्या कारण थे कि हमको 2 लाख 14 हजार 650 मीट्रिक टन अच्छी क्वालिटी की चीनी का आयात करना पड़ा ?

SHRI BHAGWAT JHA AZAD : In 1979-80, that means in the calendar year June to September, 1980 we had 1.80 lakh tonnes. Similarly, in 1980-81, that means the calendar year 1981. We imported 2.14 lakh tonnes. Now the question is about our requirements. Though the steps were taken during the sugar year 1979-80 and in the beginning of 1980-81, the trend of sugar production did not come up as expected. It ultimately came to 51.48 lakh tonnes. Our carry over was 6.82 lakh tonnes. Thus, we had with us 58.30 lakh tonnes.

Sir, our consumption as he asked was about 50 lakh tonnes expected, which was realised and for two months in the beginning of the sugar year 1981-82, i.e. October and November, 81 the consumption was to be 9 lakh tonnes both for PDS and free sale. So, for the year, the requirement of sugar was about 59 lakh tonnes. Thus, it is clear that we had some shortage of sugar and to control the price as also to keep it within the limit, we had the necessity of importing sugar. Therefore, this import of 2.14 lakh tonnes of sugar came in handy in catering to the consumption requirements and also in keeping the prices in control.

Thus, it is evident that the import was necessary. I may also say that the price at which we could sell this sugar in the market Rs. 5,200 metric tonnes—compared favourably with what the price was for our free sale sugar Rs. 5000 to Rs. 6500 metric tonnes. Therefore, the requirement was quite clear.

श्री एन० ई० होरो : अध्यक्ष जी, अभी मंत्री जी ने बताया कि हमारा 1982-83 में 80 लाख टन प्रोडक्शन का एस्टीमेट है। मैं यह जानना चाहूंगा कि आने वाले वर्षों में यानी 1983-84 में चीनी का आपका कितना प्रोडक्शन होगा और आपको कितनी आवश्यकता पड़ेगी या फिर इम्पोर्ट करने जा रहे हैं ?

श्री भागवत झा आजाद : जैसा मैंने बताया कि पिछले वर्ष लगभग 84 लाख टन था और इस वर्ष 75 से 80 लाख टन होगा । हमें आशा है कि अगले वर्षों में हमें बाहर से शुगर मंगाने की आवश्यकता नहीं पड़ेगी। इसलिए हम इस आशा में जीएंगे कि 1983-84 में ऐसी कोई संभावना नहीं उठनी चाहिए।

श्री एम० सत्यनारायण राव : स्पीकर साहब, आप भी बहुत बड़े किसान लीडर हैं और इस देश के 80 फीसदी लोग किसान हैं। इसके बावजूद भी हमेशा किसानों के साथ नाइन्साफी होती है। जब जनता पार्टी की सरकार थी तो उस वक्त शुगर-केन को जलाना पड़ा और ट्रान्सपोर्ट एक्सपेन्सेज भी पूरे नहीं हो सके। ऐसी नीति की वजह से किसानों को नुकसान हो रहा है। इसलिए आपको बाहर से शुगर इम्पोर्ट करनी पड़ती है। इसमें फारेन-एक्सचेंज भी काफी लगती है। किसानों को, केन ग्रोअर्स या दूसरे लोगों को रेम्यु-

नरेटिव प्राइस देंगे तो मैं समझता हूं कि ऐसी हालत पैदा नहीं होगी और इम्पोर्ट करने की आवश्यकता नहीं पड़ेगी। इस बारे में आप क्या सोच रहे हैं ?

अध्यक्ष महोदय : यह बात बिल्कुल सही है।

SHRI M SATYANARAYAN RAO : Sir, the Civil Supplies Corporation supplies the food. But without production where is the food ? Sir, the Minister is in a position to answer also.

MR. SPEAKER : Shri Harish Rawat.

SHRI M. SATYANARAYAN RAO : No, no. He is ready to answer, Sir.

DR. SUBRAMANIAM SWAMY : The Speaker is not ready. (*Interruptions*).

SHRI M. SATYANARAYAN RAO : Sir, it is a great injustice. Being a great farmer you yourself are, you should ask him to reply.

अध्यक्ष महोदय : स्वामी जी नब्ज पहचानते हैं।

Neradi Barrage

*485. SHRI GIRIDHAR GOMANGO : Will the Minister of IRRIGATION be pleased to state :

(a) whether it is a fact that a high level discussion between Governments of Orissa and Andhra Pradesh and him was held at Visakhapatnam regarding Neradi Barrage;

(b) if so, the outcome thereof;

(c) the lands and the villages on Orissa side surveyed ane shown as submerged area in first project report and subsequently the area of submergence reduced in revised project report; and

(d) the measures taken by his Ministry to protect the submergence of Gunupur Town through both the State Governments ?

THE MINISTER OF STATE OF THE MINISTRY OF IRRIGATION (SHRI RAM NIWAS MIRDHA) : (a) to (c) During his visit to the Vamsadhara project areas in August 1982, the Union Minister of Irrigation had preliminary discussions with the Chief Minister of Andhra Pradesh and Irrigation Minister of Orrissa on 8.8.1982. It was agreed that a meeting of the Chief Ministers of both the States would be convened to sort out the outstanding issues relating to the Vamsadhara Stage-II project of which Naradi Barrage is a component. Meanwhile, Orissa Government was to carry out necessary verification of submergence on the ground in their areas from the Neradi Barrage so that meaningful discussions between the States could be had. The Andhra Pradesh authorities have since furnished their revised project proposals. Necessary studies/surveys are in progress by Orissa.

In an agreement reached between Orissa and Andhra Pradesh in July 1961, Orissa agreed for construction of Neradi Barrage by Andhra Pradesh involving a submergence of 106 acres of land in Orissa territory. In the Project Report prepared by Andhra Pradesh in March 1979 for Vamsadhara Project Stage-II of which Neradi Barrage is one of the component, area coming under submergence in Orissa was indicated to be 540 acres. In the revised proposal of July 1982 for Neradi Barrage formulated by Andhra Pradesh after taking into account the floods of 1980, an area of 1266 acres is stated to be coming under submergence in Orissa.

(d) Details regarding actual towns and villages coming under submergence have not yet been determined as the proposal is still under mutual consultation of both the States of Orissa and Andhra Pradesh.